

**(2025) 11 TP CK 1792**  
**In the Tripura High Court**  
**Case No : Writ Petition (C) No. 400 Of 2025**

Narendra Debbarma

APPELLANT

Vs

State Bank Of India & 5 Ors

RESPONDENT

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**Date of Decision :** 05-11-2025

**Acts Referred:**

**Citation :** (2025) 11 TP CK 1792

**Hon'ble Judges :** Biswajit Palit, J

**Bench :** Single Bench

**Advocate :** Prasun Bhattacharjee, Bidyut Majumder, Amrit Lal Saha

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## Judgement

Biswajit Palit, J

Learned Counsel, Mr. Prasun Bhattacharjee is present on behalf of the petitioner. Learned Counsel, Mr. Amrit Lal Saha is present on behalf of respondent Nos.1, 2 and 3 and Learned Dy. SGI, Mr. Bidyut Majumder is present on behalf of respondent Nos.4, 5 and 6.

Respondent Nos.1, 2 and 3 have already filed their counter affidavit.

Learned Dy. SGI for respondent Nos.4, 5 and 6 sought for accommodation to file counter affidavit.

Request is considered.

List the matter on 05.01.2026.